

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

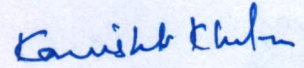
C.P (IB) No.182/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14<sup>th</sup> December 2017, 10.30 A.M**

Name of the Company		Gujrat NRE Coke Ltd.	
Under Section		10 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date


1. KANISHK KHETAN, ADV

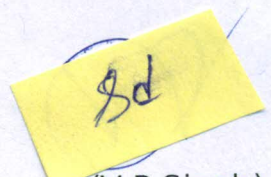
RESOLUTION  
PROFESSIONAL
  
14/12/17

**ORDER**

Ld. Counsel appearing on behalf of the Resolution Professional has submitted that the extended period of submitting the Resolution Plan is going to expire on 01/01/2018 and next meeting of the Committee of Creditors is going to be held on 18/12/2017.

List it on 20/12/2017 for further order.

  
 (Jinan K.R.)  
 Member (J)

  
 (V.P.Singh)  
 Member (J)